

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-53/14(1)/ND/2018

In the matter of  
Johnson Leather World Ltd

..PETITIONER

SECTION :  
Under Section 14 (1)

Order delivered on 28.3.2018

Coram :

(Dr. Deepti Mukesh)  
Hon'ble Member (Judicial)

(Dr. V.K. Subburaj)  
Hon'ble Member (Technical)

For the Petitioner :

For the Respondent :

ORDER

None is present for the Appellant. There was no appearance also  
from the respondent ROC as well as for the Income tax Department.

List on 03.5.2018.

—Sd—

(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

—Sd—

(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)

Surjit